



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 13TH DAY OF OCTOBER 2026 / 21ST ASWINA, 1948

WP(C) NO. 33005 OF 2026

PETITIONER/S:

**YESHWANTH SHENOY
AGED 47 YEARS
S/O V.L.SHENOY, ‘PRIYADARSHINI',
VEEKSHNAM ROAD, ERNAKULAM, PIN - 682018**

BY PARTY-IN-PERSON YESHWANTH SHENOY

RESPONDENT/S:

- 1 BAR COUNCIL OF KERALA
REPRESENTED BY ITS SECRETARY, BAR COUNCIL
BHAVAN, HIGH COURT CAMPUS, ERNAKULAM,
PIN - 682031**
- 2 THE CHAIRMAN
AGED 54 YEARS
BAR COUNCIL OF KERALA, BAR COUNCIL BHAVAN,
HIGH COURT CAMPUS, ERNAKULAM, PIN - 682031**

BY ADV. SRI.P.RAMAKRISHNAN

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 13.10.2026, THE COURT ON THE SAME DAY
DELIVERED THE FOLLOWING:**



2026:KER:79090

P.V.KUNHIKRISHNAN, J**-----
W.P(C) No. 33005 of 2026
-----****Dated this the 13th day of October, 2026****JUDGMENT**

The above Writ Petition (C) is filed with the following prayers:

"A. To issue a writ of mandamus or any other appropriate writ, order or direction, directing the Respondents to comply with the constitution of various committees in compliance with the Advocates Act, 1961, the Bar Council of India Rules and the Bar Council of Kerala Rules, 1979.

B. To direct the Respondents to pay the costs of this Petition as it was an 'avoidable' litigation and the violations of law was wilful and deliberate because the Statute was read out to them.

C. to pass such other and further orders as this Hon'ble Court may deem just and necessary in the facts and circumstances of the case."

[SIC]

2. When this Writ Petition came up for consideration, the petitioner, who appeared in person, submitted that, in the light of the subsequent meeting agenda, which states



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that the Committee will be reconstituted, the petitioner is withdrawing this Writ Petition. The petitioner further submitted that liberty may be granted to approach this Court again if there is any fresh cause of action.

Liberty is granted.

Accordingly, this Writ Petition is dismissed as withdrawn.

Sd/-

**P.V.KUNHIKRISHNAN
JUDGE**

DM

Judgment reserved	NA
Date of judgment	13.10.2026
Judgment dictated	13.10.2026
Draft Judgment Placed	14.10.2026
Final Judgment Uploaded	15.10.2026